

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.146/230/HDB/2017
NAME OF THE COMPANY	Euroflex Transmissions (India) Private Limited
NAME OF THE PETITIONER(S)	Euroflex Transmissions (India) Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230-232

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.Srinivas Goud on behalf of V.S. Raju	Advocate Advocate	98480-83415	T.S. Goud


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Appa Rao, Adv for RoC & RD	Clerk	98487 12008	B. Appa Rao

Enclosed Order Sheet

Heard Shri T.S. Goud, Learned Counsel on behalf of Shri V.S. Raju, Learned Counsel for the Petitioner and Shri B. Appa Rao, Learned Counsel for RoC & RD.

At the request of both the counsels, post the case on 17.10.2017


Member (T)


Member (J)